

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.7048 of 2018

Gau Gyan Foundation

....

Petitioner

Ms. Mrinalini Padhi, Advocate

-versus-

State of Odisha and others

....

Opposite Parties

Mr. Debakanta Mohanty, AGA for the State

CORAM:

THE CHIEF JUSTICE

JUSTICE CHITTARANJAN DASH

ORDER

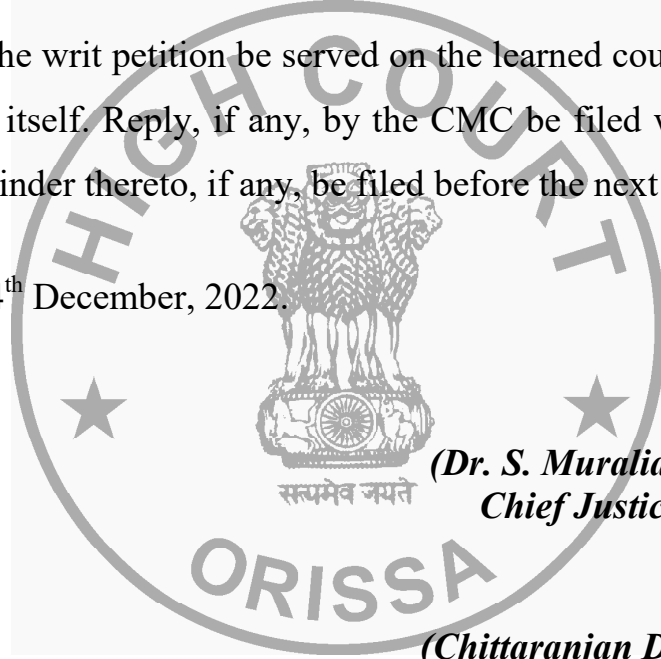
06.09.2022

Order No.

22.

1. Copy of the writ petition be served on the learned counsel for the CMC today itself. Reply, if any, by the CMC be filed within eight weeks. Rejoinder thereto, if any, be filed before the next date.

2. List on 14th December, 2022.



(Dr. S. Muralidhar)
Chief Justice

(Chittaranjan Dash)
Judge

S.K. Guin